



The Orissa Gazette

EXTRAORDINARY

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CUTTACK, THURSDAY, JUNE 4, 1942.

DEVELOPMENT DEPARTMENT.

NOTIFICATIONS.

The 3rd/4th June 1942.

No. 3026-D.(C).—In pursuance of sub-paragraph (3) of paragraph 1 of the Orissa House Rent Control Order, 1942, the Governor of Orissa is pleased to direct that the said Order shall come into force throughout the district of Sambalpur excepting Sambalpur Municipality on and from the date of this notification.

By order of the Governor,
F. E. A. TAYLOR,
Secretary to Government.

The 3rd/4th June 1942.

No. 3027-D.(C).—In pursuance of clause (1) of paragraph 2 of the Orissa House Rent Control Order, 1942, the Governor of Orissa is pleased to appoint the Subdivisional Officer, Sadr subdivision and the Subdivisional Officers of Bargarh and Nawapara subdivisions of the district of Sambalpur to be the controllers for the purposes of the said Order within their respective jurisdictions.

By order of the Governor,
F. E. A. TAYLOR,
Secretary to Government.